NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

PETITION NUMBER

: CP/4/2016

NAME OF THE PETITIONER(S)

: YSP PAULRAJ

NAME OF THE RESPONDENT(S)

: STORE N MOVE PVT LTD

UNDER SECTION

: 241/242 OF COMPANIES ACT 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

7. S. Parkasmaly for Ramalingers & Associales Urough Keir server Counsel mr. E. omprexash

W DHATCHAYANI

A. PRASANNA VENKAT

Adv for APR ASSOCIATION

ORDER

Shri A Prasanna Venkat, counsel for petitioner present. Shri T S Parthasarathy, counsel for R1, R4 & R5 and Shri T Saravanan, counsel for R2 R3 & R6 present. Respondents in CA 7/2017 sought some time for submitting arguments as the senior counsel is away from India. Considering his request, time enlarged. Put up on 17.03.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)